NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

COCP NO. 137/Chd/HP/2017 IN CP NO.6(ND)/2009

Umak Investment Company Pvt. Ltd. ... Petitioner

Versus.

Sh. Harmeet Singh Ghai & Ors. ... Respondents

Present: Mr. Anand Chhibbar, Senior Advocate with

Mr. Gaurav Mankotia, Advocate for petitioner.

None for respondents.

On request, matter is adjourned to 22.05.2017 for hearing.

(Justice R.P. Nagrath) Member (Judicial)

May 03, 2017